

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2643**

**TO BE ANSWERED ON TUESDAY, 11 AUGUST, 2026 / 20 SHRAVANA, 1948 (SAKA)**

**“STAKEHOLDERS CONSULTED BY 8TH CPC”**

**2643 SHRI NEERAJ SHEKHAR:**

Will the Minister of **Finance** be pleased to state:

- (a) the details of stakeholders 8th Central Pay Commission (CPC) has consulted, so far along with the details of stakeholders which are yet to be consulted;
- (b) whether 8th Central Pay Commission would submit its report before the timeline of 18 months; and
- (c) If so, the details thereof?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI PANKAJ CHAUDHARY)**

(a): The Resolution dated 03.11.2025 notified by the Government for the constitution of the 8<sup>th</sup> Central Pay Commission does not provide that the Commission would keep the Government updated on its consultation process during the course of its deliberations.

(b) and (c): As per Resolution dated 03.11.2025, the 8<sup>th</sup> Central Pay Commission will make its recommendations within 18 months of the date of its constitution.

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